## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal Nos. 160, 161 and 162 of 2010

Dated : 28<sup>th</sup> February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Appeal no. 160 of 2010

Western Electricity Supply Company of Orissa Ltd .....Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. .... Respondent (s) Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan Mr. Hasan Murtza Counsel for the Respondent (s): Mr. R.K. Mehta with Mr. Antaryami Upadhyay for GRIDCO

Appeal no. 161 of 2010

Mr. B.K. Navak

Mr. Rutwik Panda for R-1

North-Eastern Electricity Supply Company of Orissa Ltd.

....Appellant(s)

Versus

Odisha Electricity Regulatory Commission	
& Ors.	Respondent (s)
Counsel for the Appellant (s):	Mr. Buddy A. Ranganadhan
	Mr. Hasan Murtza
Counsel for the Respondent (s):	Mr. R.K. Mehta with
	Mr. Antaryami Upadhyay for GRIDCO
	Mr. B.K. Nayak
	Mr. Rutwik Panda for R-1

## Appeal no. 162 of 2010

Southern Electricity Supply Company of Orissa Ltd. ....Appellant(s)

Versus

<b>Odisha Electricity Regulatory Co</b>	mmission
& Ors.	Respondent (s)
Counsel for the Appellant (s):	Mr. Buddy A. Ranganadhan
	Mr. Hasan Murtza
Counsel for the Respondent (s):	Mr. R.K. Mehta with
	Mr. Antaryami Upadhyay for GRIDCO
	Mr. B.K. Nayak
	Mr. Rutwik Panda for R-1

## <u>ORDER</u>

Written Submissions have already been filed by the parties.

Judgment is Reserved.

(Rakesh Nath) Technical Member ts/vs (Justice M. Karpaga Vinayagam ) Chairperson